

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1**

C.P. No.14/241-242/NCLT/AHM/2019 With  
IA 737 of 2019

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2020**

**Name of the Company:**

Jayantilal Govindji Patel & Anr  
V/s  
Surat Health Services Private Ltd & Ors

**Section:**

Section 241-244 of Companies Act/IA for Direction

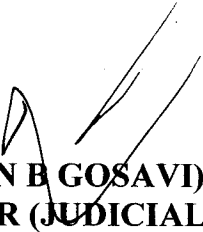
**ORDER**

Learned Counsel Ms. Natasha Shah appeared for the Petitioner.

Learned PCS Mr. Kunjal Dalal appeared for the Respondent.

The matter stands adjourned to 02.11.2020 for further consideration.

  
**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

  
**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**

Dated this the 7th day of September 2020.